## CENTRAL ADMINISTRATIVE TRIBUNAL ( PRINCIPAL BENCH NEW DELHI

C.P. NO. 73/1995 in O.A. NO. 2566/1990

New Delhi this the 11th day of October, 1995. ... HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN, HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

Tara Singh, Retd. C & W Supdt., R/D 4/9 Lal Quarters, Krishna Nagar, Delhi.

Applicant

( None for the applicant )

## -Versus-

- 1. Shri V. K. Aggarwal, General Manager, Northern Railway, Baroda House, New Delhi.
- Shri S. M. Aggarwal,
   Divisional Railway Manager,
   Northern Railway,
   Bikaner.

Respondents

( By Shri R. L. Dhawan, Advocate )

## ORDER (ORAL)

Hon'ble Shri N. V. Krishnan, Act. Chairman :-

Respondents have filed their reply. No rejoinder has been filed though the learned counsel for the applicant was given time on 22.9.1995 for this purpose. The reply reveals that the order of the Tribunal has been complied with.

Notice of contempt is discharged.

Jakes Smethe

( Smt. Lakshmi Swaminathan )
Member (J)

( N. V. Krishnah )

/as/